

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, DELHI

AHMEDABAD BENCH

O.A No. 550

198 7

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DATE OF DECISION 25.3.1991

Shri Laxmichand P.Jaisinghani & Ors, petitioner

Mr. B. M. Mangukiya Advocate for the Petitioner (s)

Versus

Union of India & Ors. Respondent

Mr. R. M. Vin Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. P. H. Trivedi : Vice Chairman

The Hon'ble Mr. R. C. Bhatt : Judicial Member

JUDGMENT

- (2)
1. Shri Laxmichand P. Jaisinghani
Chief Foreman, Tie Tamping,
Head Quarter Office (Tie Tamping),
Churchgate,
Bombay.
 2. P.D. Thaker,
F.O. (T.T.)
Baroda Division,
Western Railway,
Baroda Station, Baroda.
 3. Bhuvaneshchandra Sharma,
F.O. (T.T.)
Bombay Division,
Western Railway,
Valsad Station, Valsad.
 4. P.N. Jayaraman,
F.O. (T.T.)
Baroda Division,
Western Railway,
Baroda Station, Baroda.
 5. Badri Narayan Pathak,
F.O. (T.T.)
Bombay Division,
Western Railway.
Valsad Station, Valsad.
 6. Mata Sharan B.
A.F.O. (T.T.)
Baroda Division,
Western Railway,
Baroda Station, Baroda.
 7. Sureshkumar Dwivedi,
A.F.O. (T.T.)
Baroda Division,
Western Railway.
Baroda Station, Baroda.
 8. Kushwaha S.K.
F.O. (T.T.)
Bombay Division,
Western Railway,
Valsad Station, Valsad.
 9. Dineshchandra Dwivedi,
Chargeman (T.T.)
Bombay Division,
Western Railway,
Valsad Station, Valsad.
 10. M.P. Tripathi,
Chargeman (T.T.)
Bombay Division,
Valsad Station,
Western Railway,
Valsad.

- (S)
11. Dwarkaprasad,
Chargeman (T.T.)
Baroda Division,
Western Railway,
Baroda Station, Baroda.
12. Shaileshkumar,
Chargeman (T.T.)
Baroda Division,
Western Railway,
Baroda Station, Baroda.
13. Nareshpal Singh,
Chargeman (T.T.)
Baroda Division,
Western Railway,
Baroda Station, Baroda.
14. Sanjeeve S.
Chargeman (T.T.)
Baroda Division,
Western Railway,
Baroda Station, Baroda.
(Advocate: Mr.B.M.Mangukiya) ... Applicants
Versus
1. The Union of India,
Notice to be Served through,
The Secretary,
Ministry of Railway,
Rail Bhavan,
New Delhi.
2. Mr. Shreedharan,
General Manager,
or his successor in the office,
Western Railway Churchgate,
Bombay-400 020.
3. Mr. Patvardhan,
Chief Engineer,
Western Railway,
or his successor in his office,
the office of the Chief Engineer,
Churchgate, Bombay-400 020.
4. Mr. M.D. Nene,
Chief Track Engineer,
Western Railway,
or his successor in the office,
Church Gate, Bombay-400 020.
5. Mr. G. Krishnamurti,
Executive Engineer, (T.T.)
Western Railway. churchgate, Bombay-400 020.
(Advocate: Mr.R.M.Vin)

ORDER

O.A. 550/87

Date: 25.3.1991

Per: Hon'ble Mr. P.H.Trivedi

: Vice Chairman

Neither the petitioners nor their advocate present.

(6)

Mr.R.M.Vin, learned advocate for the respondents files certain papers which be taken on record. He has also produced a letter dated 14.3.1991 stating that the first petitioner L.P.Jaisinghani withdraws the case. From the record there is sufficient evidence to show that the grievance of the petitioners have been met. The case is accordingly disposed of. No order as to costs.



(R.C.Bhatt)
Judicial Member



(P.H.Trivedi)
Vice Chairman

a.a.b.